

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.420
IA/3200/ND/2023, IA/1512/ND/2022, IA/609/ND/2019 IN
IB/1689/ND/2018

IN THE MATTER OF:

Sudhir Power Projects Limited	...	Applicant
Versus		
Dignity Buildcon Private Limited	...	Respondent

Under Section 9 (IBC)

Order delivered on 12.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the erstwhile RP : Komal Abrol
For the Applicant in IA 3200/2023 : Mr. Pratik Malik, Mr. Priyam Kamra, Ads
For Respondent No. 6 in IA 609/2019 : Ms. Samapika Biswal, Mr. Aman
Yadav, Mr. Amitabh Tiwari, Mr. Satvik Bansal, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **07.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)